

ITEM NO.18

Court 9 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 939/2021

SWARN JAYANTI NAGAR VISTAR YOJNA SAMITI

Petitioner(s)

VERSUS

THE ALIGARH DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(FOR ADMISSION and IA No.105262/2021-STAY APPLICATION and IA
No.105263/2021-EXEMPTION FROM FILING O.T.)

Date : 03-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. R. Balasubramaniam, Sr. Adv.
Mr. Susheel Tomar, Adv.
Mr. Satyaprakash, Adv.
Mr. Nikhil Jain, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C) No. 22358-22359/2019.

List on 09.09.2021.

(ARJUN BISHT)
(COURT MASTER (SH)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS